

**NOTIFICATION**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered for administrative reasons and in the interest of public service, to take effect immediately:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Smt. B.V.Renuka	Prl. Judge, Family Court, Shivamogga.	Proposed for appointment as District Judge, OOD, Registrar (Statistics & Review), High Court of Karnataka, Bengaluru.  (Vice Sri. K.S.Bharath Kumar – transferred)
2	Sri. K.S.Bharath Kumar	District Judge, OOD, Registrar (Statistics & Review), High Court of Karnataka, Bengaluru.	Proposed for appointment as District Judge, OOD, Registrar (Judicial), High Court of Karnataka, Bengaluru.  (Vice Sri. C.Rajasekhara transferred - vide this office Notification No.GOB(I) 1/2020 dated 23.06.2020)

BY ORDER OF HON'BLE THE  
CHIEF JUSTICE,

Sd/-  
(RAJENDRA BADAMIKAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for  
favour of publication in the next issue of Gazette in Part-II, Section 2,  
through the Nodal Officer, High Court of Karnataka, Bengaluru.

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Copy forwarded for information and necessary action to:

01. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.
02. The officers concerned with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts immediately.
03. The Court concerned.
04. The Accountant General in Karnataka, Bengaluru.
05. The D.R(S.S)-cum-P.S. to Hon'ble the Chief Justice.
06. All the Private Secretaries to the Hon'ble Judges.
07. The Registrar General/ Registrar (Vigilance)/ Registrar (Computers)/ Registrar (Judicial)/ Registrar (Recruitment)/ Registrar (Administration)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
08. The Additional Registrar General, Dharwad and Kalaburagi Benches.
09. The Central Project Co-ordinator (Computers) of this office, with a request to web-host this notification on the official website of High Court of Karnataka.
10. The Director, Karnataka Judicial Academy, Bengaluru.
11. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
12. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
13. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
14. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
15. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

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16. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
17. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
18. The General Secretary, Karnataka State Judicial Officers' Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
19. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
20. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
21. Spare copies.

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